

**IN THE NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH**

COURT – IV

13

**IA 1411(MB)2024 IN
C.P. (IB)/1057(MB)2021**

CORAM:

MS. ANU JAGMOHAN SINGH
MEMBER (Technical)

SHRI KISHORE VEMULAPALLI
MEMBER (Judicial)

ORDER SHEET OF THE HEARING HELD ON **01.04.2024**

NAME OF THE PARTIES: Sterling Enamelled Wires Private Limited
Vs
Nik -San Engineering Company Limited

SECTION: 9, 12(2) OF THE INSOLVENCY AND BANKRUPTCY CODE, 2016

ORDER

1. Mr. Agam H. Maloo, Ld. Counsel for the Applicant present.
2. Counsel for the Applicant submits that the Resolution Plan has filed on 27.03.2024 for approval.
3. The Registry is directed to list IA-1411/2024 alongwith Resolution Plan on **30.04.2024** for further consideration.

Sd/-
ANU JAGMOHAN SINGH
Member (Technical)

Sd/-
KISHORE VEMULAPALLI
Member (Judicial)